

WRITTEN ANSWERS TO  
QUESTIONS

**Perspective Plan of Science**

\*133. **Shri D. C. Sharma:** Will the Minister of Education be pleased to state:

(a) whether the Council of Scientific and Industrial Research is working out an overall perspective plan of science for the next fifteen years based on certain studies of rate of growth and trends of research; and

(b) if so, the details of the plan and the stage at which the consideration rests at present?

**The Minister of Education (Shri M. C. Chagla):** (a) Yes, Sir, in so far as the National Laboratories/Institutes etc. under the Council of Scientific and Industrial Research are concerned.

(b) The plan has not yet been drawn up. Details have been called from the various National Laboratories etc.

**Letter Published in Italian Paper Regarding West Bengal, Assam and Nagaland**

\*134. { **Shri J. B. S. Bist:**  
**Shri S. N. Chaturvedi:**

Will the Minister of Home Affairs be pleased to state:

(a) whether Government's attention has been invited to a letter published in the Italian paper "Il Borghese" in April 1964 giving details of plans by the pro-Peking Communists for an armed revolution in West Bengal, Assam and Nagaland;

(b) whether Government have investigated the authenticity of the letter; and

(c) what action, if any, is proposed to be taken in the matter?

**The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):** (a) Yes, Sir.

(b) and (c). The investigation is continuing.

**Anti-Corruption Bodies in States**

\*135. { **Shri Rishang Keishing:**  
**Shri P. R. Chakraverti:**  
**Shrimati Savitri Nigam:**

Will the Minister of Home Affairs be pleased to state:

(a) whether all States and Union Territories in the country have constituted anti-corruption bodies;

(b) if so, whether the anti-corruption bodies have started functioning;

(c) if not, which are the States and the Union Territories which have not constituted these bodies; and

(d) the reasons for the delay?

**The Minister of State in the Ministry of Home Affairs (Shri Hathi):** (a) to (d). A statement is laid on the Table of the House.

*Statement*

All States have had an Anti-Corruption Department or Unit. More recently three States, viz., Andhra Pradesh, Gujarat and Madhya Pradesh have set up a Vigilance Commission modelled on the Central one; eight States, viz., Kerala, Mysore, Maharashtra, Rajasthan, Assam, Nagaland, Orissa and Jammu and Kashmir have decided to do so; three States, viz., Bihar, West Bengal and Punjab are still considering the matter; and two States, viz., Madras and Uttar Pradesh have for the time being decided to have a different kind of body in place of a Vigilance commission.

Each Union Territory has also got an anti-corruption agency which is however, not of the nature of a Vigilance Commission. The jurisdiction of the Central Vigilance Commission extends to the Union Territories also and in view of this the nature of the arrangements to be made in the Union Territories in this behalf is under the consideration of Government.

The eight States which have decided to set up the Vigilance Commissions modelled on the Central one are working out details including the selection of persons suitable for appointment as Vigilance Commissioners. Punjab has initiated action on the proposal and Bihar and West Bengal are still considering the matter. Madras and Uttar Pradesh have set up Vigilance Organisations differing in some respects from the Central one.

#### **Alleged Acquisition of Property by Deputy Finance Minister**

\*136. { Shri Hari Vishnu Kamath:  
Shri Gulshan:

Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 1051 on the 15th April, 1964, regarding alleged acquisition of property by the Deputy Minister of Finance and state:

(a) whether the Attorney-General has given any advice to Government; and

(b) if so, whether any action is proposed to be taken by Government in the matter?

**The Prime Minister, Minister of External Affairs, Minister of Home Affairs and Minister of Atomic Energy (Shri Nanda):** (a) Yes.

(b) The matter is under consideration.

#### **Agreement with West German Firms for Chemical Industry**

\*137. Shri A. S. Saigal: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether it is a fact that an agreement entered into by the Hindustan Organic Chemicals with a consortium of West German Firms has been terminated due to the changed requirements of the Chemical Industry in India;

(b) if so, how far this will affect the production programme of the Industry;

(c) whether there are any projects under construction and if so, which; and

(d) what action Government are taking in this direction?

**The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan):** (a) Yes, Sir.

(b) This has postponed the availability of primary intermediates and the industry will have to depend on imports of these till such time as indigenous production is established.

(c) and (d). Revised programme of production is under consideration.

#### **Border Disputes between States**

\*138. { Shri P. R. Chakraverti:  
Shrimati Savitri Nigam:  
Shri Vishwa Nath Pandey:  
Shri Eameshwar Tantia:  
Shri Bishanchander Seth:  
Shri Dhaon:  
Shri Kolla Venkaiah:

Will the Minister of Home Affairs be pleased to state the progress achieved in the task of settlement of border disputes between Maharashtra and Mysore States?

**The Prime Minister, Minister of External Affairs, Minister of Home Affairs and Minister of Atomic Energy (Shri Nanda):** The matter is under examination.

#### **Removal of Statues in Delhi**

\*139. { Shri Bibhuti Mishra:  
Shri Heda:  
Shri Hukam Chand  
Kachhavaiyya:  
Shri P. Venkatasubbaiah:  
Shri K. N. Tiwary:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that Government have decided to remove all the Statues of Britishers from the Capital;

(b) if so, by what time; and

(c) whether similar statues in other cities of India will also be removed?

**The Deputy Minister in the Ministry of Home Affairs (Shri I. N. Mishra):** (a) Yes, Sir.